

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) The Details of enhancement in the refining capacity of the refineries during the last 3 years is given below :-

Refinery	Capacity Enhancement	Year
I.O.C. Guwahati	0.15 MMT	1993-94
C.R.L. Cochin	3.00 MMT	1994-95
B.R.P.L. Bongaigaon	1.00 MMT	1995-96

(b) The installed capacity of Barauni Refinery is 3.3 MMTPA.

[Translation]

LPG Agency

1630. DR. BALIRAM : Will the PRIME MINISTER be pleased to state :

(a) the details of such places in Uttar Pradesh where Government propose to set up Petrol/Diesel Pump and LPG agency;

(b) whether the Government propose to set up LPG Agency in Lalganj, Dhekaya and Mubarakpur Bazar in Ajamgarh;

(c) if so, the time by which it is likely to be set up; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d). Retail Outlet dealerships and LPG distributorships are opened at places Meeting Oil Industry's economic viability norms. Accordingly, 172 retail outlet dealerships and 156 LPG distributorships have been included in the RO Marketing Plan 1993-96 and LPG marketing Plan 1994-95 respectively for U.P.

There is no proposal at present to set up LPG distributorship at Lalganj, Dhekaya and Mubarakpur Bazar.

Super Thermal Power Station

1631. SHRI MAHABIR LAL BISHVAKARAMA : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to set up Super Thermal Power Station at Tandwa in district Chapra in Bihar;

(b) if so, the details thereof; and

(c) the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) and (c). Do not arise.

Potable Water

1632. SHRI RATILAL KALIDAS VERMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the scheme of the Union Government for making available potable water in the country particularly saline water affected areas of Gujarat;

(b) whether the Government have formulated or propose to formulate any short or long term programme by providing special grants to the State Governments and local bodies to make available pure and Table water; and

(c) if so, the details thereof and the time by which the potable water will be made available?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c). Under the Sub-Mission meant for improving water quality on control of brackishness, schemes are taken up for providing potable drinking water in the saline water affected areas and other States/Union Territories.

75% of the approved cost of the projects is provided as Central assistance and the balance 25% is to be met by the State Governments for schemes taken up under the Sub-Mission in the rural areas. According to the survey of status of quality of drinking water supply in rural habitations, there were 56,739 habitations affected with salinity in the States of Andhra Pradesh, Gujarat, Karnataka, Kerala, Himachal Pradesh, Orissa, Madhya Pradesh, Punjab, Rajasthan and Uttar Pradesh. The concerned States have been advised to formulate specific action plans to supply potable water for implementation during Ninth Five year Plan Period.

[English]

Foreign Banks

1633. SHRI SURESH KALMADI : Will the PRIME MINISTER be pleased to state :

(a) whether the ONGC has given the mandate to four foreign banks for arranging a loan of 1.82 million dollars;

(b) if so, the details of the foreign banks; and

(c) the purpose for which the loan is likely to be utilised?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). ONGC has given the mandate to consortium

of the following four banks for arranging a loan of Japanese Yen 20 billion:-

- (i) BA Asia Limited Hongkong.
- (ii) IBJ Asia Limited Hongkong.
- (iii) Societe Generale Asia Limited, Hongkong; and
- (iv) Union Bank of Switzerland, Hongkong.

(c) The above loan is being arranged to refinance the following earlier loans -

- (i) Syndicated loan of Japanese Yen 10 billion drawn in August, 1989.
- (ii) Suppliers Credit of Japanese Yen 15912.126 million drawn in Nov., 1993 (present outstanding amount is 11934.09 million).

ONGC propose to replace their earlier loans through fresh unguaranteed loans to save on interest and guaranteed charges.

Power Supply to Gujarat

1634. SHRI SANAT MEHTA : Will the PRIME MINISTER be pleased to state the cost of power generation per unit by Atomic Power Stations of Tarapur and Kakrapar and at what rate same is supplied to Gujarat?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : The unit Energy Cost of electricity from Tarapur Atomic Power Station is 63.31 paise/Kwh and from Kakrapar Atomic Power Station is 217.54 paise/Kwh as of June, 1996. The Gujarat State Electricity Board is also charged the same rates for supply of power from these power stations.

[Translation]

Fire Incident

1635. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether a number of fire incidents in several petroleum/oil depots in the National Capital Territory of Delhi have taken place during the last three years;

(b) if so, the depot-wise details of the same for the last three years, till date;

(c) the total financial loss as a result thereof and the steps taken by the Government to stop the recurrence of such incidents causing the loss of life and property;

(d) whether any committee was set up to look into the same; and

(e) if so, the details of the conclusions submitted by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (e). There were two fire incidents in the oil

installations in the National Capital Territory of Delhi during the last three years. There was a small fire at 10.00 hrs. on 23-12-1995 in the electric panel in the switch room of the IOC's Railway Siding at Shakurbasti. The fire was extinguished immediately by the IOC employees. There was no financial loss. The Chief Terminal Manager who investigated the incident concluded that the fire was caused by short circuit.

The second fire incident took place at around 07.27 hrs. on 30-5-96 at the tank wagon gantry at the IOC's LPG Bottling Plant at Tikrikalan. The fire was controlled within four minutes by the IOC employee on duty. There was no loss of life. One employees suffered 30% burn injuries and four others suffered minor injuries. The loss of property was worth Rs.8000/-.

[English]

Smuggling of Petroleum Products

1636. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether cases of smuggling of petroleum Products from Mahe in Union Territory of Pondicherry have been reported to the Union Government; and

(b) if so, the details thereof with preventive measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) No, Sir. No cases of smuggling of petroleum products from Mahe in the Union Territory of Pondicherry have been reported to the Government.

(b) Does not arise.

[Translation]

LPG Gas Connection

1637. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) the total number of persons on the waiting list for LPG gas connection in Bareilly (U.P) and the time by which the waiting list is proposed to be cleared; and

(b) the year for which the persons on the waiting list are being given connection at present?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). As on 1.4.1996, 39602 applicants from Bareilly (U.P.) were in the waiting list of distributors of Public Sector Oil Companies for LPG gas connection.

Efforts are constantly on to release LPG connections to as many applicants as early as possible. Plans have been drawn for higher availability of LPG by increasing the capacity of existing production sources, putting up new plants and augmenting supply through higher imports. New import facilities for LPG are under